

**NATIONAL COMPANY LAW TRIBUNAL  
GUWAHATI BENCH  
GUWAHATI**

**ORDER SHEET OF THE HEARING ON 1<sup>st</sup> APRIL, 2024, 12:00 P.M.**

**IA (IBC)/37/GB/2022  
In  
CP (IB)/10/GB/2021**

**Present: 1. Hon'ble Member (Judicial), Shri P Mohan Raj  
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

Name of the Company	Vishal Ghisulal Jain, RP Vs Sunil Sharma (GM Construction, NFR) 2. Abul Hayat (Financial Advisor & Chief Accounts Officer, NFR) 3. A. I. Choudhury (AXEN/Con/Works, NFR).
Under Section	U/s 25 & 60(5) of IBC, 2016 & r/w Rule 11 of NCLT Rules, 2016.

For Petitioner (s) :  
For Respondent (s) : Mr. S. S. Roy, Adv.  
Liquidator : Ms. Sudha Sarma, CS

**ORDER**

Ld. Liquidator is present in person. Respondents are represented by Ld. Counsel Mr. S.S. Roy. In view of the Order substituting the Liquidator passed in IA (IBC)/44/GB/2024 today, list the matter for further consideration on **01.05.2024**.

Sd/-

**Satya Ranjan Prasad  
Member (Technical)**

Sd/-

**P Mohan Raj  
Member (Judicial)**